

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
STARRED QUESTION NO. 327
TO BE ANSWERED ON 1ST APRIL, 2025

ALLOCATIONS AND BENEFICIARIES UNDER PMGKAY

327 SHRI SATNAM SINGH SANDHU:

Will the Minister of Consumer Affairs, Food and Public Distribution be pleased to state:

- (a) the details of total allocation of food grains under the Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) since its inception, year-wise and State/UT-wise ;
- (b) the total number of beneficiaries covered under the Yojana, the category-wise details, such as AAY households and PHH etc;
- (c) whether Government has conducted any assessment of the impact of PMGKAY in reducing hunger and ensuring food security, if so, the key findings thereof; and
- (d) the total expenditure incurred under PMGKAY, so far and its impact on the national food subsidy budget?

A N S W E R
MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION AND
MINISTRY OF NEW AND RENEWABLE ENERGY
(SHRI PRALHAD JOSHI)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE STARRED QUESTION NO. 327 FOR ANSWER ON 01.04.2025 IN THE RAJYA SABHA.

(a): The allocation of free foodgrains, under Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) which was launched during COVID-19 was in addition to regular allocation done under National Food Security Act (NFSA) to eligible beneficiaries. A total of approx. 1118 LMT of food grains was allocated during PMGKAY launched during COVID-19 from April 2020 to December 2022 in 7 Phases over 28 months with a total financial outlay of Rs 3.91 lakh crore. The Central Government, in order to remove the financial burden of the poor beneficiaries and to ensure nationwide uniformity and effective implementation of the Act, had decided to provide food grains free of cost to eligible beneficiaries, beginning from 1st January 2023 under the PMGKAY. The free food grain distribution under the PMGKAY has been extended for a period of five years with effect from 1st January, 2024 with an estimated financial outlay of Rs 11.80 lakh crore. The details of allocation of food grains under NFSA and PMGKAY since 2020-21 to 2024-25 is at **Annexure-I**.

(b): A statement indicating State/UT-wise coverage of beneficiaries under the National Food Security Act, 2013 is at **Annexure-II**.

(c): The Government of India accords high priority to the issue of hunger, food security and has been providing foodgrains free of cost under PMGKAY. During the year 2024-25, the Government has allocated a quantity of 528.73 LMT of food grains under PMGKAY. The scheme of End-to-End Computerization of the Public Distribution System (PDS) has ensured rightful targeting of the beneficiaries all over the country. To combat anemia and other micronutrient deficiencies, the Government of India has implemented Rice Fortification Initiative and the Custom-milled rice has been replaced with fortified rice across all schemes in the country.

To monitor the implementation of National Food security Act (NFSA) 2013 and to evaluate its impact among targeted beneficiaries, Government of India has engaged reputed institutes as Monitoring Institutions (MIs) for concurrent evaluation in States/UTs. The findings of the reports indicate that beneficiaries continue to receive their monthly entitlements in right quantity. The reports indicate that during the period of the survey, beneficiaries were satisfied with the quantity and quality of food grains provided to them. The evaluation reports appreciated the various reforms undertaken by the Government of India to improve the public distribution system.

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(d): Department of Food and Public Distribution (DFPD) reimburses the expenditure incurred by the States that have opted Decentralized Procurement (DCP) mode for procurement and distribution of food grains under NFSA/PMGKAY. Other non DCP States, lift the food grains as per their allocation, from Food Corporation of India (FCI). Funds are released to FCI for expenditure incurred on procurement, storage and movement of food grains from surplus States to deficit States. Funds are also released to FCI for maintenance of buffer stocks. In addition to above, Government of India also provides assistance to States/UTs under the scheme "Assistance to State Agencies for intra-State movement of foodgrains and Fair Price Shops (FPS) dealers' margin under NFSA". The details of funds released are as below:

(Rupees in Crore)

Year	Funds released to FCI	Funds released to DCP States	Funds released to States/UTs for intra-State movement of foodgrains and FPS dealers' margin
2020-21	462789.00*	66901.77	6482.54
2021-22	208929.00	79789.54	6000.00
2022-23	200219.20	72282.49	8572.03
2023-24	139661.03	71732.82	8704.46
2024-25 (as on 24.03.2025)	126568.47	62605.33	6211.00

* Rs. 3,39,236 crore was utilized for purpose of repayment of entire National Small Savings Fund (NSSF) loan.

**ANNEXURE REFERRED TO IN REPLY TO PART (a) of STARRED QUESTION NO. 327
DUE FOR ANSWER ON 01.04.2025 IN THE RAJYA SABHA.**

(in thousand tons)

S. No	States/UTs	PMGKAY launched during COVID-19 and NFSA			PMGKAY Post COVID-19	
		2020-21	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	2944.764	3347.062	3078.839	1849.78	1849.776
2	Arunachal Pradesh	121.837	135.215	126.811	57.33	57.335
3	Assam	2700.441	3075.715	2825.381	1628.93	1631.749
4	Bihar	8998.984	10318.499	9447.336	5527.10	5527.100
5	Chhattisgarh	2187.136	2488.291	2287.521	1384.06	1384.056
6	Delhi	741.623	848.972	776.203	448.78	448.803
7	Goa	79.453	88.315	82.993	34.40	34.398
8	Gujarat	3708.539	4060.090	3737.056	2211.23	2263.346
9	Haryana	1300.960	1490.695	1364.205	795.00	795.000
10	Himachal Pradesh	622.598	665.565	636.921	202.29	206.347
11	Jharkhand	2794.315	3176.358	2932.342	1751.02	1751.993
12	Karnataka	4216.521	4819.435	4417.521	2608.84	2608.836
13	Kerala	2015.174	2276.450	2121.650	1025.52	1025.519
14	Madhya Pradesh	5628.957	5820.086	5474.418	3436.08	3493.795
15	Maharashtra	7405.871	8456.112	7755.939	4605.19	4605.188
16	Manipur	261.124	236.936	226.433	136.29	138.037
17	Meghalaya	262.119	294.301	272.846	140.73	140.733
18	Mizoram	92.487	102.510	95.828	47.54	48.720
19	Nagaland	194.245	215.316	201.269	91.59	91.585
20	Odisha	3475.529	4027.313	3712.353	2251.62	2253.205
21	Punjab	1435.920	1648.442	1506.929	870.12	870.120

22	Rajasthan	4574.553	5190.652	4750.640	2770.58	2770.584
23	Sikkim	59.476	65.157	61.370	26.37	26.374
24	Tamil Nadu	5107.100	5683.567	5318.874	2569.53	2572.807
25	Telangana	2104.480	2391.920	2200.299	1296.05	1291.814
26	Tripura	370.981	407.976	381.929	164.34	164.585
27	Uttarakhand	750.786	843.669	781.721	401.46	401.458
28	Uttar Pradesh	15239.813	17908.657	16583.448	9935.48	9950.393
29	West Bengal	6377.971	7280.727	6678.889	3970.62	3970.620
30	Andaman Nicobar	31.992	32.905	32.297	4.37	4.374
31	Chandigarh	10.676	15.107	12.379	0.00	0.000
32	DNH&DD	27.374	30.984	28.456	15.13	15.128
33	J & K	1024.116	1132.913	1060.502	468.80	468.797
34	Ladakh	22.183	24.341	22.902	9.44	9.444
35	Lakshadweep	5.500	5.821	5.601	1.52	1.522
36	Puduchery	25.315	34.396	28.219	0.00	0.000
	Total	86920.913	98640.469	91028.319	52737.13	52873.540

ANNEXURE REFERRED TO IN REPLY TO PART (b) of STARRED QUESTION NO. 327 DUE FOR ANSWER ON 01.04.2025 IN THE RAJYA SABHA.

Sl. No.	States/ UTs	Present coverage (In lakh)			
		AAY		Priority	Total persons
		No. of families	No. of person	No. of persons	
1	Andhra Pradesh	9.08	23.52	244.70	268.22
2	Arunachal Pradesh	0.38	1.50	6.90	8.40
3	Assam	6.73	21.70	226.29	247.98
4	Bihar	25.01	125.05	746.11	871.16
5	Chhattisgarh	7.19	20.42	180.35	200.77
6	Delhi	0.69	2.78	70.00	72.78
7	Goa	0.12	0.46	4.86	5.32
8	Gujarat	7.77	36.10	329.74	365.84
9	Haryana	2.68	11.35	115.14	126.49
10	Himachal Pradesh	1.65	6.82	23.07	29.88
11	Jharkhand	8.94	34.76	229.43	264.19
12	Karnataka	10.97	43.91	358.02	401.93
13	Kerala	5.96	25.59	129.21	154.80
14	Madhya Pradesh	14.63	54.93	479.86	534.79
15	Maharashtra	25.05	108.01	592.16	700.17
16	Manipur	0.64	1.91	18.97	20.87
17	Meghalaya	0.70	2.91	18.54	21.46
18	Mizoram	0.26	0.64	6.41	7.05
19	Nagaland	0.48	2.11	11.94	14.05

20	Odisha	12.53	37.57	287.60	325.17
21	Punjab	1.79	7.64	133.80	141.45
22	Rajasthan	6.29	22.29	417.72	440.01
23	Sikkim	0.17	0.57	3.24	3.81
24	Tamil Nadu	18.64	65.78	298.34	364.12
25	Telangana	5.67	15.95	175.74	191.70
26	Tripura	1.09	4.62	19.81	24.43
27	Uttar Pradesh	40.90	132.91	1365.79	1498.70
28	Uttarakhand	1.84	7.92	54.02	61.94
29	West Bengal	16.42	54.99	546.85	601.84
30	A&N	0.04	0.14	0.46	0.61
31	DNH&DD	0.05	0.24	2.45	2.69
32	Lakshadweep	0.01	0.04	0.18	0.22
33	Chandigarh (DBT)	0.00	0.01	2.98	2.99
34	Puducherry (DBT)	0.25	0.82	5.52	6.34
35	J&K	2.33	10.61	61.80	72.41
36	Ladakh	0.06	0.29	1.15	1.44
Total		237.00	886.85	7169.17	8056.02
